

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 26/12/2017

S.N.	File No.	Case Particulars
1	165	AGAR MALWA, M.P. (Rajendra Prasad & Jainarayan) (Objections)
2	168	WITAL SEE MARKETING LTD. (Objections)
3	227	Navketan Agricultural Marketing Cooperative Society Ltd. (Objections)
4	333	Mayank Dhyani & Shahnawaz Ilyas- Dehradun (Objections)